NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/10/2016

NAME OF THE PETITIONER(S)

: Travancore Solvents & Oils

NAME OF THE RESPONDENT(S)

: M/s Kerala Chamber of Commerce & Industry & 5 Ors

UNDER SECTION

: 241,242,242 (4)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. NEETHI /CUMAR FOR MARAON & SAI RAMS.

coursel for gopinion.

K. Gowtham Kumen

Consel for RIEO 4 Cap 6

Alchil Jain

or T.1c. Bhackar

Counsel for R5

ORDER

Counsel for petitioner present. Counsel for R1 to R4 & R6 and counsel for R5 are present. Pleadings in the main CP are complete. Both the counsel are directed to make submissions in the main CP and also in CA 187/2017 together on the next date of hearing. Put up on 26.10.2017 at 10.30 A.M.

- Sel -

K Anantha Padmanabha Swamy Member (Judicial)

bc